

R.O.C.No. 147-A/2016-B2

**SENIOR CIVIL JUDGES,
PROMOTION,
TRANSFER & POSTINGS**

NOTIFICATION No. 11 / 2016

I

The Government have issued orders sanctioning the constitution of a Chief Judicial Magistrate Court at Ariyalur in Ariyalur District in G.O.(Ms).No.754, Home (Courts.II) Department, dated 08.10.2014 and issued orders of revalidation vide G.O.(Rt).No.44, Home (Courts-II) Department, dated 13.01.2016.

Thiru A.S.Ravi, Sub Judge, Neyveli, is transferred and posted as Chief Judicial Magistrate, Ariyalur, in the aforesaid newly sanctioned Court.

II

Tmt. R.Selvanayagi Kannan, Civil Judge, now functioning as Judicial Magistrate No.I, Madurai, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras, and on promotion, she is posted as Sub Judge, Neyveli vice Thiru A.S.Ravi, transferred.

**HIGH COURT, MADRAS.
DATED: 05.02.2016.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Senior Civil Judges – Promotion, Transfer and Postings - Notification issued - Joining instructions - issued.

Ref: High Court's Notification No. 11 / 2016, dated : 05.02.2016
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I

Thiru A.S.Ravi, Sub Judge, Neyveli, who has been transferred and posted as Chief Judicial Magistrate, Ariyalur in Ariyalur District in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of his post to any of the nearest Sub Judge, on 05.02.2016 A.N. and assume charge of the post of Chief Judicial Magistrate, Ariyalur on 07.02.2016 A.N., without fail.

As the inauguration of the Chief Judicial Magistrate Court at Ariyalur is to be held on 07.02.2016 A.N., (03.30 P.M.) (Sunday), Thiru A.S.Ravi is required to report to the Principal District Judge, Ariyalur on 06.02.2016, without fail, in connection with inauguration of the said newly sanctioned Court.

II

Tmt. R.Selvanayagi Kannan, Civil Judge, functioning as Judicial Magistrate No.I, Madurai, who has been promoted to the cadre of Senior Civil Judge and posted as Sub Judge, Neyveli, in the High Court's Notification cited above, is required to hand over charge of her post to the Judicial Magistrate No.II, Madurai, immediately, and take charge of the post of Sub Judge, Neyveli, immediately, without availing full joining time.

III

The Officer who relieve Thiru. A.S.Ravi, is required to hold full additional charge of the post of Sub Judge, Neyveli, till Tmt. R.Selvanayagi Kannan, takes charge of the post of Sub Judge, Neyveli.

The Judicial Magistrate II, Madurai is required to hold full additional charge of the post of Judicial Magistrate No.I, Madurai, until further orders.

**HIGH COURT, MADRAS.
DATED: 05.02.2016.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**